

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No. 4241
TO BE ANSWERED ON 07.01.2019

PRIMITIVE TRIBAL GROUPS

4241. DR. PRABHAS KUMAR SINGH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has identified separate Primitive Tribal Groups (PTGs) among Scheduled Tribes in Odisha;
- (b) if so, the names of tribes included in PTGs, State/UT-wise;
- (c) the details of facilities being extended to them along with the funds allocated, released and utilised in this regard;
- (d) whether the Government has given reservation in Government jobs for PTGs; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) & (b) There are 75 tribal groups in 18 States and one Union Territory (UT) which have been identified and categorized as Particularly Vulnerable Tribal Groups (PVTGs) earlier known as Primitive Tribal Groups (PTGs). State/UT-wise list of PVTGs is given at Annexure - I.

(c) The Ministry is implementing a scheme namely “Development of Primitive Tribes Groups (PVTG)” for the welfare of PVTGs. The scheme is flexible as it enables the States to focus on areas that they consider is relevant to PVTGs and their socio-cultural environment. The scheme is demand driven and activities under it include housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socio-economic development of PVTGs. The funds are sanctioned to the State Government/UT on submitting their Annual Conservation-cum-Development (CCD) Plan before the Project Appraisal Committee (PAC) in the Ministry and on its approval. A statement showing funds released and utilized during last two years and Current Financial year under the scheme is at Annexure-II.

(d) & (e) The benefits of reservation in Government jobs are extended to Scheduled Tribes (STs) (including these PVTGs who are STs) as notified by the Government from time to time.

Annexure-I referred to in reply to part (a)&(b) of Lok Sabha Unstarred Question No. 4241 for answer on 07.01.2019.

State-wise list of Particularly Vulnerable Tribal Groups (PVTGs)						
Name of States/ Union Territory	S.No	Name of the Particularly Vulnerable Tribal Group		Name of States/Union Territory	S.No	Name of the Particularly Vulnerable Tribal Group
Andhra Pradesh (including Telangana)	1	Chenchu		Maharashtra	41	Katkaria /kathodi
	2	Bodo Gadaba			42	Kolam
	3	Gutob Gadaba			43	Maria Gond
	4	Dongaria Khond		Manipur	44	Maram Naga
	5	Kutia Kondha			45	Chukutia Bhunjia
	6	Kolam		Odisha	46	Birhore
	7	Konda Reddi			47	Bondo
	8	Kondasavara			48	Didayi
	9	Bondo Porja			49	Dongaria Khond
	10	Khond Porja			50	Juang
	11	Parengi Porja			51	Kharia
	12	Tothi			52	Kutia Kondha
Bihar (including Jharkhand)	13	Asur			53	Lanjia Saura
	14	Birhor			54	Lodha
	15	Birjia			55	Mankirdia
	16	Hill Kharia		56	Paudi Bhuiya	
	17	Korwa		57	Saura	
	18	Mal Paharia		Rajasthan	58	Saharia
	19	Parhaiya			59	Irular
	20	Sauria Paharia		Tamil Nadu	60	Kattunayakan
	21	Savara			61	Kota
Gujarat	22	Kolgha			62	Korumba
	23	Kathodi			63	Paniyan
	24	Kotwalia			64	Toda
	25	Padhar		Tripura	65	Raing
	26	Siddi		Uttar Pradesh (including Uttrakhand)	66	Buksa
Karnataka	27	Jenu Kuruba			67	Raji
	28	Koraga		West Bengal	68	Birhor
Kerala	29	Cholanaikayan			69	Lodha
	30	Kadar			70	Totos
	31	Kattunayakan		Andaman & Nicobar island	71	Great Andamanies
	32	Koraga			72	Jarawa
	33	Kurumbas			73	Onge
Madhya Pradesh (including Chhattisgarh)	34	Abujh Maria			74	Sentinelese
	35	Baiga			75	Shom Pen
	36	Bharia				
	37	Birhor				
	38	Hill Korba				
	39	Kamar				
	40	Sahariya				

Annexure-II referred to in reply to part (c) of Lok Sabha Unstarred Question No. 4241 for answer on 07.01.2019.

Statement showing fund released and Utilization Reported under Scheme of PVTG (as on 03.01.2019)						
(Rs. in lakh)						
S. No	Name of State	2016-17		2017-18		2018-19*
		Released	Utilized Reported	Released	Utilized Reported	Released
1	Andhra Pradesh	5105.00	5105.00	2076.00	1557.00	1837.00
2	Andaman & Nicobar island	100.00	0.00	200.00	0.00	0.00
3	Bihar	342.87	0.00	295.91	0.00	0.00
4	Chhattisgarh	1230.00	1230.00	1089.50	817.50	1051.50
5	Gujarat	779.12	125.02	390.67	228.63	422.88
6	Jharkhand	3120.00	3120.00	2043.75	1818.67	2646.00
7	Karnataka	136.00	136.00	467.00	467.00	460.00
8	Kerala	100.00	0.00	62.00	0.00	0.00
9	Madhya Pradesh	10460.40	9950.40	8232.46	7905.72	7998.09
10	Maharashtra	2077.00	2077.00	1226.25	1226.25	1230.26
11	Manipur	329.00	329.00	195.00	195.00	311.00
12	Orissa	1379.00	1379.00	1297.00	548.31	3341.31
13	Rajasthan	1331.00	1331.00	1038.00	833.31	1008.00
14	Tamil Nadu	3055.00	2742.80	1770.75	0.00	0.00
15	Telangana	1139.00	1139.00	778.00	434.50	533.00
16	Tripura	2250.00	1529.81	2305.00	229.98	0.00
17	West Bengal	574.00	574.00	330.75	330.75	843.42
18	Utrakhand	292.48	292.48	130.00	130.00	565.86
19	Uttar Pradesh	0.00	0.00	17.96	0.00	0.00
	Grand Total	33799.87	31060.51	23946.00	16722.62	22248.32

*Utilisation Certificate for 2018-19 is not due at this stage.